

Item No. 03

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 545/2019

Rohit Yadav, President, Resident
Welfare Association RWA Madipur
Village (Regd.)

Applicant(s)

Versus

Govt. of NCT of Delhi

Respondent(s)

Date of hearing: 08.08.2019

CORAM:

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER**

ORDER

We have perused the letter petition sent by Resident Welfare Association, RWA Madipur Village.

Issue Notice to Delhi Pollution Control Committee and South Delhi Municipal Corporation, who shall look into the matter and send a report before the next date of hearing.

The office is directed to send a photostat copy of the complaint as well as the documents attached to it received from the Resident Welfare Association, Madipur to the aforesaid authorities forthwith.

List this matter on 2nd September, 2019.

Raghuvendra S. Rathore, JM

Dr. Satyawan Singh Garbyal, EM

August 08, 2019
SN